

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/849/2019

HYDERABAD, this the 25th day of November, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Gorre Ramakrishna,
S/o. Chandraiah,
Aged about 24 years,
GDSMC Garmillapally BO
a/w. Chityal SO - 506 356,
Hanamkonda Division.

...Applicant

(By Advocate : Sri M. Venkanna)

Vs.

1. Union of India rep. by its
Secretary to the Govt. of India,
Ministry of Communications & IT,
Department of Posts – India,
Dak Bhavan, Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General,
Telangana Circle,
Hyderabad – 500 001.
3. The Postmaster General,
Hyderabad Region,
Hyderabad – 500 001.
4. The Superintendent of Posts Offices,
Hanamkonda Division,
Hanamkonda – 506 001.

....Respondents

(By Advocate : Smt K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

Through Video Conferencing:



Learned counsel for the applicant has submitted a letter dated 19.11.2020 requesting to withdraw the OA. It is reported that the respondents are likely to grant relief to the applicant. Hence, the OA is dismissed as withdrawn. However, the applicant is at liberty to file a fresh OA, if the grievance is not resolved as assured. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

/al/